

(b) whether any such officials were allowed to continue for more than five years ;

(c) if so, the details of those officials and undertakings during the last three years and the reasons therefor ;

(d) whether any officials tenure had been cut short ; and

(e) if so, the details thereof and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The policy of the Government is to give a tenure of five years or, till the age of superannuation, whichever is earlier, to the Chief Executives and Functional Directors of the Central public enterprises ;

(b) There are few cases where extension has been given to the Board level appointees after the initial tenure of five years.

(c) to (e). Information is being collected and will be laid on the Table of the House.

District Information Centre

130. SHRI SOMNATH RATH : Will the Minister of PLANNING be pleased to state :

(a) whether Government are preparing to set up District Information Centres all over the country and if so, the details thereof ;

(b) the number of people likely to be appointed in these Centres and the details thereof ;

(c) the agency and process through which these appointments are proposed to be made ; and

(d) whether proper weightage is proposed to be given to those who have passed courses like Master of Computer application and P.G. Diploma in Computers application for the posts related to computer services ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLE-

MENTATION (SHRI MADHAVSINH SOLANKI) : (a) Yes, Sir. The National Informatics Centre under the Planning Commission is opening District Informatics Centre in all the Districts of India in a phased manner. NIC is installing a computer and earth station in each district for this purpose.

(b) Each District will have one District Informatics Officer and one District Informatics Assistant.

(c) Advertisement have been inserted in 50 leading dailies covering all the States. Applications have been received and are in various stages of processing by appropriately constituted screening and selection committees.

(d) Yes, Sir.

Atomic Power Plant with Soviet Help

131. SHRI SOMNATH RATH : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal under Government's consideration to set up an atomic power plant in South India with the help of the USSR ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). Various locations suitable for setting up of an atomic power plant in cooperation with the Soviet Union are under consideration of the Government. Government has not yet taken a decision in the matter.

Views of States on Sarkaria Commission Report

132. SHRI H.M. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have processed the Sarkaria Commission Report on Centre-State Relations ;

(b) whether the views of the States have been obtained ; and